

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.118/ND/2016  
RT No. 206/Chd/Hry/2017**

Chander Prakash

....Petitioner

Versus

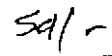
M/s Ultra Tech Townships Developers  
Pvt. Ltd. & Ors.

....Respondents

Present:: Mr.Mayur Kanwar, Advocate for Mr.Manish Jain, Advocate  
for petitioner

The case is received by transfer from NCLT, New Delhi.  
Learned counsel submitted that the arguing counsel is not available due to  
some personal difficulty. Learned counsel for the petitioner also submits that  
the parties have entered into a settlement.

On request, the matter is adjourned to 28.08.2017.

  
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(Justice R.P.Nagrath)  
Member (Judicial)

✓ July 24,, 2017  
Subbu